

[Print](#)**Defective Case Register from 2024-11-20 to 2024-11-20**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMP/48368/2024	AMIT KUMAR NATH	2024-11-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. H.C.B.A. Fee of Rs. 50/- not paid on vakalatnama.
2	D-MATA/48602/2024	BHAWANI SANKAR PANIGRAHI	2024-11-20	year of c.p number mentioned in being aggrieved not correct
3	D-BLAPL/34691/2024	KISHORE KUMAR NAIK	2024-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Name of the adv not mentioned capital letter in the v.nama.
4	D-BLAPL/34694/2024	SUDEEP KUMAR SARANGI	2024-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Paragraph not correctly mentioned in the affidavit.Date not mention in the affidavit
5	D-ABLAPL/34631/2024	RONIT GHOSH	2024-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
6	D-BLAPL/34696/2024	ASIT KUMAR OTTA	2024-11-20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Honble Court not tally with Rejection order and cause title.
7	D-BLAPL/34763/2024	PVS NANAJI ACHARY	2024-11-20	As per standing order no-3 dated 9.7.2024 the name of victim shall not be mentioned in the Petition.Court fee Rs.10 and 50 not paid in V>Nama.Date of execution not mentioned in V>Nama
8	D-CMP/48177/2024	PRATYUSHA NAIDU	2024-11-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat page no.21 be filed.
9	D-CMP/48348/2024	ASHOK KUMAR ROUT	2024-11-20	3-AUTHENTICATION FEE IS DEFICIENT.
10	D-CRLMC/34560/2024	DEBASNAN DAS	2024-11-20	This case is sexual offense under POCSO Act. Name and address of the victim should be deleted , then put up for SR.
11	D-WP(C)/48292/2024	CHITTA RANJAN PATTNAIK	2024-11-20	1.Age of the petitioner in writ petition are not tally with affidavit and I.A.affidavit and v.nama.2.Paragraph sl.no in I.A.affidavit declaration is not correctly furnished
12	D-CRLMC/34545/2024	ANIRUDHA DAS	2024-11-20	Provision of Law not correctly furnished.

13	D- CONTC/48374/2024	ADV.	2024-11- 20	NAME OF PETITIONER NO.8 NOT TALLY WITH ORDER OF THE W.P.(C) CAUSE TITLE
14	D- ABLAPL/34693/2024	SARADA PRASAD DASH	2024-11- 20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
15	D- CMAPL/48328/2024	SUNIL KUMAR PATNAIK	2024-11- 20	1.C.copy d is missal order not filed
16	D- CRLMC/34639/2024	AKSHAYA KUMAR SAHOO	2024-11- 20	1. In index Sl. no. 5 CrI. Rev. case number not correctly furnished. 2. Page no.24 and Page no.25 between two pages blanks not page marked.
17	D- CONTC/48366/2024	PRASANTA KUMAR NANDA	2024-11- 20	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
18	D-WP(C)/48194/2024	JAGAJIT PANDA	2024-11- 20	1.Paragraphs of writ petition are not correctly numbered.2.Date mentioned in Annexure-1 and averment of writ petition does not tally with book Marks index and index of writ petition.
19	D- CONTC/48362/2024	PREMANANDA MOHANTY	2024-11- 20	PAGING OF SYNOPSIS and DATE CHART BE OMITTED
20	D-WP(C)/48183/2024	CHITRASEN PARIDA	2024-11- 20	Receipt Showing Serv.copy To it not Filed.
21	D-WP(C)/48200/2024	PRABODHA CHANDRA NAYAK	2024-11- 20	I.A. is not correctly addressed to Honorable Court
22	D-WP(C)/48255/2024	SWETALANA DAS	2024-11- 20	Date of annex.2 mentioned in the petition at page 4 not tally to annex.2 as annexed.
23	D-WP(C)/46545/2024	SHASHI BHUSAN JENA	2024-11- 20	V>Nama not filled in properly . Age of the petitioner no.19 not furnished
24	D-CMP/48185/2024	HARIPAD MOHANTY	2024-11- 20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
25	D-WP(C)/48407/2024	BUDHIRAM DAS	2024-11- 20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-WP(C)/48354/2024	DIPTI RANJAN MOHAPATRA	2024-11- 20	.Receipt Showing Serv.copy To School and Mass Education not Filed.
27	D- RPFAM/48221/2024	RAJIB LOCHAN PATTNAIK	2024-11- 20	Not address to HONBLE C.J.Prayer of RPFAM not correctly furnished.
28	D-CRLA/34472/2024	RAKESH BEHERA	2024-11- 20	In paragraph -1 of Appeal petition in,the2nd line, learned Addl .sessions judge, Talcher in c .t(spl) case no . 03/2022 appears to be not correct .
29	D-WP(C)/48204/2024	SHAKTI PRASAD PANDA	2024-11- 20	30-OTHER DEFECT (IF ANY) 1.The name of the counsel in capital letters in last page of writ petition not furnished. 2.Mobile number of all the counsel in vakaltnama not furnished.
30	D- ABLAPL/34709/2024	SAMVIT MOHANTY	2024-11- 20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Name of petitioner no. 3 not correct in V nama.
31	D-WP(C)/48426/2024	KAMALAKANTA NAYAK	2024-11-20	page 20 not legible
32	D-CRLREV/34723/2024	RAJIB LOCHAN PATTNAIK	2024-11-20	This may be registered as CRLA
33	D-ABLAPL/34697/2024	SUDEEP KUMAR SARANGI	2024-11-20	.Subject Code incorrectly Mentioned
34	D-WP(C)/48399/2024	SURAJ MOHANTY	2024-11-20	.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
35	D-BLAPL/34682/2024	DIPTI RANJAN BHOKTA	2024-11-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
36	D-WP(C)/48338/2024	MANAS KUMAR CHAND	2024-11-20	.Name Of The Filing Advocate Not In Capital Letters In The Petition
37	D-WP(C)/48343/2024	MANAS KUMAR CHAND	2024-11-20	Page no 10 not legible .
38	D-CRLMC/34572/2024	ANIRUDHA DAS	2024-11-20	Provision of law not correctly furnished.
39	D-CRLMC/34569/2024	MANOJ KUMAR PANDA	2024-11-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
40	D-WP(C)/48208/2024	KIRTAN DANG	2024-11-20	30-OTHER DEFECT (IF ANY) Date mentioned in Annexure-3 and averment of writ petition does not tally with book marks index and index of writ petition.
41	D-WP(C)/48380/2024	SUKANTA KUMAR MISHRA	2024-11-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE NO. 84 TO BE FILED
42	D-WP(C)/48373/2024	SUKANTA KUMAR MISHRA	2024-11-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED NEAT COPY OF PAGE NO 84 TO BE FILED
43	D-CRLMC/34576/2024	BIDYADHAR MANSING	2024-11-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.H B A W F fee Rs.50/- to be paid
44	D-WP(C)/48169/2024	RAMESH CHANDRA JENA	2024-11-20	1.Petition not correctly addressed to Honorable Court 2.Annexure -3 mentioned in the index and Book marks index is not averred in the body of Writ petition.3.In I.A petition paragraph serial number not correct.
45	D-CRLMC/34584/2024	MANAS KUMAR CHAND	2024-11-20	1.Age of the petitioner in cause title not tally with affidavit in I.A. Petition.
46	D-WP(C)/48346/2024	SUKANTA KUMAR MISHRA	2024-11-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				NEAT COPY OF PAGE NO 84 TO BE FILED
47	D-WP(C)/48277/2024	SUDHIR KUMAR MALLICK	2024-11-20	Page no 13 not neat and legible .
48	D-ABLAPL/34817/2024	SUSANTA KUMAR MISHRA	2024-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Paragraph no.not correctly furnished on declaration.2.Petitioner address not mentioned in the v.nama.3. Page no.47 not neat.
49	D-WP(C)/48225/2024	MANMAYA KUMAR DASH	2024-11-20	30-OTHER DEFECT (IF ANY) 1.The name of the counsel in capital letter and enrollment number in last page of writ petition not furnished. 2.Legible copy pf page No.37 and 38 to be filed. 3.Annexure-11 not correctly page marked. 4.I.A. is not page marked. 5.A.fee of Rs.1.10/ not paid on c.copy of Annexure-13.
50	D-ABLAPL/34629/2024	PRADEEP KUMAR KHUNTIA	2024-11-20	PS Case number not tally with prayer person and cause title.Spl case number not tally with prayer person and cause title,body of petition copy.
51	D-MATA/27630/2024	BYOMAKESH TRIPATHY	2024-11-20	delay of 16 days
52	D-ABLAPL/34726/2024	BIPLAB KUMAR DASH	2024-11-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
53	D-WP(C)/48350/2024	SUBHRANSU BHUSAN MOHANTY	2024-11-20	.Subject Code incorrectly Mentioned
54	D-ABLAPL/34637/2024	DURGA PRASAD JENA	2024-11-20	Page 10 not neat.Deficit stamp of Rs.20/- not paid in the affidavit.
55	D-CRLA/34688/2024	GOPAL CHANDRA PANIGRAHI	2024-11-20	3-AUTHENTICATION FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 09 Days . 2.Au Fee Rs 56.10 paisa not paid on c .copy of T .C JUDGEMENT 3.Authentication fees of Rs . 1.10 paisa not paid on c .copy attached to I . A -2951/2024 .
56	D-ABLAPL/34756/2024	SUSANTA KUMAR TRIPATHY	2024-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Paragraph no.not correctly furnished on declaration.2. Paragraph no. not correctly furnished in the petition.
57	D-BLAPL/34603/2024	TUKUNA KUMAR MISHRA	2024-11-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.2/- not paid in the v.nama.
58	D-CRLA/34667/2024	DEBADATTA MISHRA	2024-11-20	In C .R L.A petition after page 29 page 31 is marked .
59	D-BLAPL/34655/2024	BHARAT BHUSAN ROUTRAY	2024-11-20	Copy of the dated vide annex-3 not tally with Index.Honble court not tally with copy of

				order and cause title.
60	D-CRLMC/34362/2024	KOUSIK ANANDA GURU	2024-11-20	Page no. 33 not legible.
61	D-WA/43680/2024	JAJATI KESHARI KHUNTIA	2024-11-20	Period of Delay 20 days delay.
62	D-CONTC/48035/2024	ADV.	2024-11-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-CRLMC/34395/2024	ASISH KUMAR RAY	2024-11-20	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Notary fee Rs. 30/- Court fee Rs.3/- not filed in 1st affidavit .2. Provision of law not correctly furnished. 3. Court fee Rs.6/- to be paid.
64	D-CRLMC/34413/2024	SUJATA RANI PANDA	2024-11-20	1.This case related to Sexual Offence the name of victim and victims father and address deleted from the petition as per the standing order 3 /2024 and put up for SR thereafter.
65	D-WP(C)/48511/2024	AMITABH MISHRA	2024-11-20	NEAT COPY OF PAGE NO 130 TO BE FILED
66	D-RSA/48309/2024	SARBESWAR BEHERA	2024-11-20	1.Period of Delay 12 days 2. Court Fee Rs.16334.25 Payable not furnished in the Appeal memo and Not paid. 3.C.copy under Annexure -1 not filed.
67	D-ABLAPL/34740/2024	DUSHMANTA SAHOO	2024-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Annexure-2 not marked on the file.2. Paragraph no. not correctly furnished on declaration.
68	D-ABLAPL/34741/2024	DUSHMANTA SAHOO	2024-11-20	1.P.S.Case No.175 dated 07.08.2019 under Annexure-1 not tally with prayer.
69	D-CRLA/32043/2024	GAUTAM CHARAN ROUT	2024-11-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of TC It not correctly furnished in the Prayer
70	D-BLAPL/34705/2024	RAJIB LOCHAN PATTNAIK	2024-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
71	D-FAO/48352/2024	PRAMOD KUMAR TRIPATHY	2024-11-20	1.Period of Delay 52 days.
72	D-MACA/48290/2024	SOMNATH ROY	2024-11-20	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
73	D-CONTC/47622/2024	DIPAK RANJAN MISHRA	2024-11-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Logo Rs 50/- not PAID in V nama
74	D-WP(C)/48257/2024	PRASANTA KUMAR MOHANTY (2)	2024-11-20	Page 37 not legible .
75	D-CRLMC/34618/2024	AAYUSHI MEHTA	2024-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. Age of petitioner differs from the age of deponent,(ii)P.S.case no.appears to be wrong in C.T.(iii)no affidavit made on behalf of Petitioner no.1.
76	D-CMP/48156/2024	NIRANJAN LENKA	2024-11-20	8-CAUSE TITLE NOT IN ORDER. Status of parties in court below be furnished.
77	D-CONTC/48037/2024	ADV.	2024-11-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 312 days
78	D-WP(C)/47218/2024	ASWINI MOHANTY	2024-11-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
79	D-ABLAPL/34798/2024	BIJAYA KUMAR RAGADA	2024-11-20	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
80	D-RPFAM/48229/2024	SAROJ KUMAR DASH	2024-11-20	year of case number not correctly furnished in being aggrieved
81	D-WP(C)/48167/2024	NIRANJAN LENKA	2024-11-20	1.Date mentioned under annexure-2 not tally with the averment of the writ petition in para 6. 2.page no 12 and 15 not neat and legible. 3.Show cause notice dt 15-3-2024 not indicated in Annexure-3 as per index.
82	D-WP(C)/47748/2024	SAROJ KUMAR MISHRA	2024-11-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-WP(C)/48159/2024	PRASANTA KUMAR TRIPATHY	2024-11-20	Synopsis and Date chart not sign by the filling advocate.
84	D-ABLAPL/34813/2024	SARAT KUMAR JENA	2024-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no.not correctly furnished on declaration.2. P.S.Case No.705 dated26.08.2024 under Annexure-1 not tally with para-2 of the petition

85	D-WP(C)/46964/2024	BICHITRA NARAYANA SATAPATHY	2024-11-20	23-NOMENCLATURE NOT CORRECTLY FURNISHED . This Petition be converted to CRLMP
86	D-CRLMC/34687/2024	ANANTA KUMAR ROUT	2024-11-20	Names In Capital Letters Of All The Signing Advocates Not Indicated
87	D-ABLAPL/34738/2024	SATYASHREE MOHANTY	2024-11-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 to15 not neat.
88	D-CRLA/34661/2024	DEBADATTA MISHRA	2024-11-20	After page 27 ,page 32 is marked in C .R L A petition .
89	D-ABLAPL/34737/2024	BHABANI SHANKAR DASPARIDA	2024-11-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 17 not neat.
90	D-WP(C)/48280/2024	SUDHIR KUMAR MALLICK	2024-11-20	Page no 13 not legible .
91	D-WP(C)/48258/2024	PRASANTA KUMAR MOHANTY (2)	2024-11-20	Page 38 and 39 not legible .
92	D-RSA/48316/2024	BAIBASWATA PANIGRAHI	2024-11-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Period of Delay 272 DAYS 2. Court Fee RS 626/- NOT PAID
93	D-CRLMC/34436/2024	ANUGRAHA NARAYAN SAMANTRAY	2024-11-20	1. PS case number, GR case number and Name of the Lower court not correctly furnished in the petition. 2. Authentication fee Rs. 1.30/- to be paid
94	D-ABLAPL/34771/2024	PRASANT KUMAR SAHOO	2024-11-20	G.R case no. not mentioned in file.
95	D-WP(C)/48249/2024	ALOK KUMAR MOHAPATRA	2024-11-20	17-REFERENCE CERTIFICATE NOT FURNISHED.
96	D-CRLA/34658/2024	GOUTAM KUMAR ROUTRAY	2024-11-20	1.Period of Delay 1253 Days 2.hologram of Rs .50 / not paid 3. S T case mentioned in being aggrieved portion appears to be not correct . 4. F .I .R ,final form ,.heading of deposition and statement of witnesses are not separately marked in index . 5. Authentication fees not paid on c .copy of F .I .R ,final form , heading of deposition and statement of wit nesses .
97	D-CRLMC/34444/2024	SANTOSH CHANDRA ATABUDHI	2024-11-20	1. CT case number not correctly furnished 1st line at page no.3
98	D-CRLMC/34510/2024	ANJAN KUMAR BISWAL	2024-11-20	14-NOT PROPERLY INDEXED. 1. Page no. 10 repeated twice
99	D-BLAPL/34840/2024	RABINDRA KUMAR PATTANAİK	2024-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER.
100	D-CMP/48260/2024	NIHAR RANJAN MOHANTY	2024-11-20	C.S number not correctly furnished in prayer and index
101	D-CRLMC/34484/2024	RAGHUNATH DASMOHAPATRA	2024-11-20	1. Copy of charge sheet to be filed. 2. GR case number not correctly furnished in para no.11

102	D-CRLMC/34514/2024	BISWARANJAN DALAI	2024-11-20	1. Subject code not correctly furnished in index and Assessment Slip. 2. Page nos 13 and 15 not legible. 3. Certified copy of annex- 2 not filed.
103	D-WP(C)/48263/2024	HARIPAD MOHANTY	2024-11-20	Page no 17 not legible .
104	D-WP(C)/48186/2024	JAGAMOHAN PATTANAIK	2024-11-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure-5 is not exhibited.2.Page No.25 under Annexure-5 not filed.3.Annexure-5 along with description not marked in book marks index.
105	D-GUAP/48276/2024	PRAVAS CHANDRA PANDA	2024-11-20	1.Court Fee of Rs. 12/- not paid. 2.Provision of Law To be corrected after conversion.
106	D-WP(C)/48329/2024	SUBHADUTTA ROUTRAY	2024-11-20	Annexure-3 is not correctly page marked.
107	D-WP(C)/48155/2024	SWAPNA KUMAR OJHA	2024-11-20	1.Synopsis and Date of events not alphabetically marked in the index. 2.Paragraphs no 10 repeted twice in the writ petition. 3.Annexures not properly arrengeed in the writ petition as per index.
108	D-WP(C)/47294/2024	BICHITRA NANDA MOHAPATRA	2024-11-20	23-NOMENCLATURE NOT CORRECTLY FURNISHED . May be registered as C.M P .
109	D-WP(C)/48318/2024	PRAVASH CHANDRA JENA	2024-11-20	1.Provision of law in WP(C),affidavit and in I.A. not correctly furnished.2.Necessary correction may be made in Index and averments of WP(C) after conversion from RPFAM.2.Age of the Opp.no.1 not furnished in the cause title.
110	D-WP(C)/48313/2024	AMIT PRASAD BOSE	2024-11-20	1.Hologram of Rs.50/- not affixed in V.nama. 2..Receipt Showing Serv.copy To cg not Filed.
111	D-RPFAM/48231/2024	SAROJ KUMAR DASH	2024-11-20	correct nomenclature is CRLMP.
112	D-RSA/48357/2024	SOUMYA MISHRA	2024-11-20	1.Period of Delay 3 days. 2.C.copy under Annexure-1 not filed. 3.RFA NO mentioned in the Annexure-2 does not tally with the Index.
113	D-CONTC/48034/2024	ASUTOSH ROUT	2024-11-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-WP(C)/48252/2024	PRADEEP KUMAR MAHAPATRA	2024-11-20	Date of order mentioned in the index under annex.10 not tally to annex.10 as annexed.
115	D-CMP/48502/2024	MAHESWAR MOHANTY	2024-11-20	8-CAUSE TITLE NOT IN ORDER. Age of petitioner differs from the age as provided in affidavit.
116	D-WP(C)/48251/2024	TRILOCHAN BARIK	2024-11-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 23 not neat.

117	D-CMP/48189/2024	MAHESWAR MOHANTY	2024-11-20	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Petition not correctly addressed to Honorable Court 2.IA is not correctly addressed
118	D-BLAPL/34764/2024	PVS NANAJI ACHARY	2024-11-20	As per standing order no -3 dated 9.7.2024 the name of informant shall not be mentioned in the petition.Prayer not made.Court fee Rs.10 and 50 not paid in V.Nama.Nomenclature and date of executantion not furnished in V.Nama.
119	D-CRLMC/34596/2024	AMITAV TRIPATHY	2024-11-20	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Logo is wanting in v.nama,(ii)copy of earlier order of bail in favor petitioner be filed
120	D-ABLAPL/34713/2024	ASWINI KUMAR MISHRA (3)	2024-11-20	Page 14 and 15 not proper arranged.
121	D-CRLMC/34329/2024	BISHNU PRASAD PRADHAN	2024-11-20	1. This case related to Sexual Offence the name of victim and victim details deleted from the petition as per the standing order 3 / 2024 and put up SR thereafter.
122	D-CRLMC/34351/2024	BHABANI SHANKAR DASPARIDA	2024-11-20	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
123	D-ABLAPL/34715/2024	DURGA PRASAD DHAL	2024-11-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 vide annnex-1 not neat.Page 10 and 11 not partial neat.
124	D-CRLMC/34594/2024	PRADIPTA BEURA	2024-11-20	Copy of earlier order of bail in favor of the petitioner be filed.
125	D-CRLMC/34323/2024	FALGUNI RAJGURU MOHAPATRA	2024-11-20	1. Place it after filing of Annexures and put up for SR thereafter.
126	D-ABLAPL/34716/2024	ASWINI KUMAR MISHRA (3)	2024-11-20	Page 13 and 14 not proper arranged.
127	D-ABLAPL/34735/2024	SATYA NARAYAN MISHRA 4	2024-11-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 not neat.
128	D-ABLAPL/34746/2024	AMULYA RATNA PANDA	2024-11-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 and 12 not neat.
129	D-CRLMC/34535/2024	RAMANI KANTA PATTANAIAK	2024-11-20	1.C.copy of Annex-1 not filed.

130	D-WP(C)/48165/2024	AKSHAYA KUMAR PANDEY	2024-11-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.
131	D- ABLAPL/34750/2024	ALOK KUMAR KAR	2024-11-20	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent not sworn Affidavit.
132	D- BLAPL/34607/2024	PANCHANAN PANIGRAHI	2024-11-20	G.R and C.T case number not tally with copy of order and cause title.
133	D- MACA/48333/2024	RAMANI RANJAN MOHANTY	2024-11-20	1-COURT FEE IS DEFICIENT. 16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 143 days 2.D.C.F.of Rs 3789/ to be paid 3.statutory deposit not made
134	D-WP(C)/48282/2024	TRILOCHAN BARIK	2024-11-20	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 1.Date of the letter no. in annexure no.1 are not correctly furnished both in index and writ petition.2.Page no.8 is not neat and legible. 3..Petition not correctly addressed to Honorable Court
135	D- BLAPL/34762/2024	AMIT BISWAL	2024-11-20	20-VERNACULAR CERTIFICATE NOT FURNISHED.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 20-11-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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